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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 178/BB/2020	For admission	Sec 9 of I&B code 2016	Winlead(HK) Cable & Wire Products Co. Ltd	S S Jayanthi	M/s Velankani Electronics Pvt Ltd	Ajay Kumar M

ADVOCATE FOR PETITIONER/s:

Mr. Nityanand.

Shri - Ajay Kumar M

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Nityanand, Learned Counsel for the Petitioner and Shri Ajay Kumar.M, Learned Counsel for the Respondent, through video conference. The Learned Counsel for the Respondent accepts notice and requested time. Post the case on 21.09.2020.


MEMBER (T)


MEMBER (J)

by Verified


Court Officer